

treeg in 30,000 hectares area free of root wilt disease in selected districts.

Construction of Houses for various Income Groups

2160. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether there is any proposal to change the existing income slab in respect of the construction of houses for the various income categories; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). A Group has been constituted by the Government to examine the feasibility of introducing some changes in the existing pattern of funding by the HUDCO. This Group will examine the income slabs for HUDCO's schemes among others.

Group Housing Societies in Delhi

2161. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government propose to encourage group housing societies in the capital with a view to solving the housing problem;

(b) if so, whether any definite scheme has been prepared in this regard; and

(c) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes Sir.

(b) Scheme for allotment of land to the cooperative societies on group housing basis in Delhi was initiated by the Government from the year 1970.

(c) The scheme provides allotment of land for Cooperative Housing So-

cieties on group housing basis. The allotment of land to Cooperative Group Housing Societies is made on the basis of 50 dwelling units per acre with a 15 per cent variation. Ordinarily, not more than 2 acres is allotted to each Cooperative Group Housing Society. The carpet area of the flat/apartment is also restricted to 2000 sq. ft.

Overstay of CPWD Junior Engineers in Delhi

2162. DR. A. U. AZMI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of Junior Engineers in CPWD who have been in Delhi for the last over 8-10 years and above and are due for posting out of Delhi;

(b) by when they are expected to be rotated and the reasons for their overstay in Delhi; and

(c) the precautions taken to ensure smooth implementation of the transfer policy so as to avoid deterioration in the functioning of the organisation?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) 322.

(b) and (c). Rotational transfers have not been effected since 1979 due to (i) ban imposed by the Ministry of Finance on transfers involving change of station as a measure of economy in Government expenditure and (ii) keeping in view the exigencies of service.

Encroachment on Government land in R. K. Puram New Delhi

2163. DR. A. U. AZMI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that a plot of land has been earmarked for